

OFFICE OF THE DISTRICT & SESSION JUDGE, SOUTH-EAST DISTRICT,
SAKET COURTS COMPLEX, NEW DELHI

ORDER

Since Sh. Raj Kumar Tripathi, ASJ-02 is on first half day leave and his link Sh. Sanjeev Kumar, ASJ-05 (SE) is on full day leave on 01.08.2016, therefore, I hereby authorize Ms./Sh. Hitesh Kumar Sharma Additional Sessions Judge, South-East District, Saket Courts Complex, New Delhi, u/s 10 (3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to the Police Stations/Investigation Agencies of New Friends Colony, Jamia Nagar, Hazarat Nizamuddin, Sunlight Colony, Chittranjan Park, Pul Prahlad Pur, Sarita Vihar, Jaitpur, Badarpur, Special Cell, Special Task Force of Delhi Police, C. A. W. Cell, Crime Branch of South-East District for 01.08.2016.

Asha Menon
1-8-16
(ASHA MENON)

District & Sessions Judge (SE)
Saket Court Complex, New Delhi

8921-8935

No. Judl./Bail Power/F.46/SE/Saket/2016/_____ Dated, New Delhi: 01/08/16

Copy forwarded for information & necessary action to:

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
6. The Reader to District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
7. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
8. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
10. The Secretary Bar Association, Saket Courts Complex, New Delhi.

for
Hawishu
01/08/16
Branch In-Charge/Judicial Branch (SE)
for District & Sessions Judge (South-East)
Saket Courts Complex, New Delhi